

(12)

14/3/95 — (11)

None for the Parties.

The case is adjourned

to 6/6/95.


(P. P. Srivastava)
M(A)

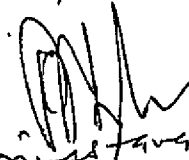

(B. S. Hegde)
M(J)

slp.

Dated: 6.6.95 SI.No.

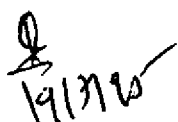
None for the parties.

The OA. is dismissed in
default of appearance of the
parties. No order as to costs.


(P. P. Srivastava)
M(A)


(M. S. Deshpande)
M(C)

Order/Judgement despatched
to Applicant/Respondent (s)
on 14/7/95


14/7/95